

(1872) 09 CAL CK 0005

Calcutta High Court

Case No: Reference, No. 14

Protima Aurat

APPELLANT

Vs

Ouksia Sirkar and
Others

RESPONDENT

Date of Decision: Sept. 9, 1872

Judgement

Richard Cowch Kt., C.J.

The Judge's view of the law is right.